

*For the
Respondents
S. K. Ghosh*

**Before the National Green Tribunal, Eastern Zone Bench,
Kolkata**

Original Application No. 14/2017/EZ

Tribunal on its own motion

...Applicant

Versus

The State of West Bengal and
others.

....Respondents

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**AFFIDAVIT IN COMPLIANCE ON BEHALF OF THE RESPONDENT
NO. 4 i.e IRRIGATION AND WATERWAYS DEPARTMENT IN
ACCORDANCE WITH THE DIRECTION OF THE HON'BLE
NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH,
KOLKATA, DATED 08.02.2022.**

06/22
I, Shri Debabrata Sarkar, son of Shri Suranjan Sarkar, aged about 46 years, by faith: Hindu, working for gain as the Executive Engineer-I, Canals Division, Irrigation & Waterways Directorate, Government of West Bengal, having office at Jalsampad Bhawan, Salt Lake City, Kolkata - 700091, do hereby solemnly verify and say as follows :-

1. That I had made myself acquainted with the facts and circumstances of the instant case and am duly authorized and competent to make affirm this affidavit.
2. That this affidavit is being affirmed in compliance to the solemn order passed by the Hon'ble Tribunal on 08.02.2022.
3. That the Hon'ble Tribunal directed the Irrigation & Waterways Department in its order dated 08.02.2021 to start the de-siltation work Upper Bagjola Canal - Cantonment Canal, Lower Bagjola Canal, New Cut Canal - Kestopur Canal and Bhangore Kata Canal subject to approval of financial sanction by the Finance Department Govt. of West Bengal.
4. That in compliance with the aforesaid direction of the Hon'ble Tribunal, the Financial Sanction against the work of Upper Bagjola

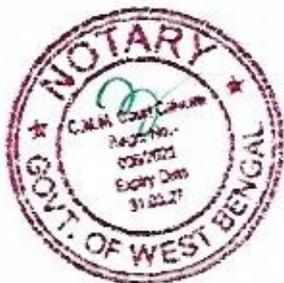


Khal, had been accorded on 03.01.2022. Against the works of Lower Bagjola Canal, Kestopur Canal & Vangorkata Canal, the Financial Sanctions had been accorded on 09.03.2022 by the Finance Department, Government of West Bengal and all the four (4) works, as detailed in subsequent Paragraph- 5 to 8, have been started from the end of Irrigation & Waterways Department, Govt. of West Bengal after completion of Tender Process.

5. That the works of the Scheme – “De-siltation of Upper Bagjola Khal from Ch. 0.00 Km. to 9.235 km. and Cantonment Canal from Ch. 0.00 km. to 4.10 km. of Kamarhati Municipality, Baranagar Municipality, South Dum Dum Municipality, Dum Dum Municipality & Bidhannagar Municipal Corporation in Police Stations- Belghoria, Baranagar, Dum Dum, Lake Town, Baguiati within District North 24-Parganas”, has been started from 25.03.2022 (as per work order) and expected to be completed within September, 2022 (as per work order).

6. That the works of the Scheme – “De-siltation of Lower Bagjola Khal from Ch. 0.00 Km. to 28.80 km. by means of Pontoon mounted excavator along with ancillary protection and bank raising work in the Blocks of Rajarhat, Haroa, Bidhan Nagar Municipal Corporation, Bhangor-II, in Police Stations- Baguihati, New town, Haroa, in the Districts of North & South 24-Parganas”, has been started from 22.03.2022 (as per work order) and expected to be completed within March, 2023 (as per work order).

7. That the works of the Scheme – “De-siltation of New Cut Canal from 0.00 Km. to 2.10 Km. & Kestopur Canal from Ch. 0.00 Km to 16.500 Km in Kolkata Municipal Corporation, South Dum Dum



Municipality, Bidhannagar Municipal Corporation and in Blocks Bhangore-I & II, in Police Stations Ultadanga, Lake Town, Baguiati, Bidhannagar East, Bidhannagar North, New Town, Bidhannagar Electronic Complex and KLC within District Kolkata, North & South 24 Parganas", has been started from 15.03.2022 (as per work order) and expected to be completed within December, 2022 (as per work order).

8. That the works of the Scheme - "De-siltation of Bhangore Kata Khal from Ch. 0.00 Km to 21.00 Km. in Blocks Haroa, Bhangore-I & II, in Police Stations - KLC, Kashipore, Bhangore and Haroa within District of North & South 24 Parganas", has been started from 15.03.2022 (as per work order) and expected to be completed within November, 2022 (as per work order).

9. That for all four Canals as mentioned here in above at Paragraph-5 to 8, the design width at few stretches cannot be possible to achieve due to substantial encroachment along both banks, canal slopes and few portion of canal bed.

10. That the all four works as mentioned here in above at Paragraph-5 to 8 will be continued in coming monsoon period as the de-siltation of all the works are considered as mechanical wet excavation by pontoon mounted excavator. The photographs of ongoing works of all the canals are enclosed herein Annexure-I.

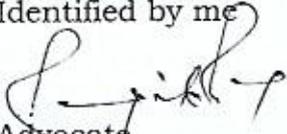
11. That the Hon'ble Tribunal directed the Irrigation & Waterways Department in its order dated 08.02.2021 to complete the repair and renovation work of Lock-gates at Chitpur at offtake of Kestopur Canal System by June, 2022.

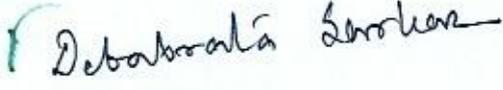


12. That a separate Scheme Work within Chitpur Sluice Regulatory Campus of Irrigation & Waterways Department is ongoing and under which the repairing and renovation work of Lock-gates at Chitpur at offtake of Kestopur Canal System is being executed. The said repairing and renovation work of Lock-gates will be completed by the end of June, 2022.

13. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further order as it deem fit and proper in the interest of justice.

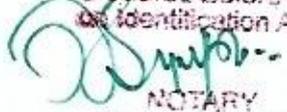
14. The statements made here in above in paragraph 4 to 12 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I belief to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me

 Advocate


 Deponent

SOLEMNLY AFFIRMED

&
 Declared Before me
 on Identification Adv.


 NOTARY
 N. DAS GUPTA
 C.M.M. Court
 Govt. W.B.


 NIRMALYA DASGUPTA
 Advocate Cum Notary
 REGN NO.-006/2022
 C.M.M. Court Calcutta

06 MAY 2022



Annexure- I

Photographs of ongoing De-siltation works of Upper Bagjola Canal – Cantonment Canal, Lower Bagjola Canal, New Cut Canal - Kestopur Canal and Bhangore Kata Canal



Photographs of ongoing De-siltation works of Upper Bagiola Canal



Photographs of ongoing De-siltation works of Lower Bagjola Canal



Photographs of ongoing De-siltation works of Kestopur Canal



Photographs of ongoing De-siltation works of Vangor Kata Canal

